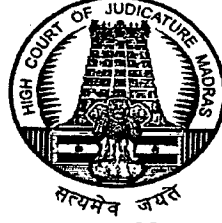


R.O.C.No.75441-A/2019-B2



DISTRICT JUDGE,
TRANSFER & POSTING

NOTIFICATION No. 34 / 2020

The Government in G.O.(Ms).No.947, Home (Courts-II) Department, dated 26.12.2016, r/w G.O.(Ms).No.1249, Home (Courts-II) Department, dated 31.08.2018, have issued orders, sanctioning the constitution of 15 Family Courts in the cadre of District Judge in 15 Districts, including **Tiruppur** :

Tmt. J.P.Jaynthi, Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Tiruppur, who has been appointed on transfer as Judge, Family Court, Tiruppur, vide G.O.(Rt).No.651, Home (Courts II) Department, dated 14.11.2019, is transferred and posted as Judge in the newly constituted Family Court at Tiruppur.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 12.03.2020.

Sd/- C.Kumarappan,
REGISTRAR GENERAL